

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 316

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

.....APPLICANT/PETITIONER

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 15.02.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Jatin Kapoor Advocate

For the Respondent

: Adv. Vaishnavi for R-13.

Adv. Divya Verma for R-8

Adv. Apoorv Agarwal for R-6.

Mr. Gaurav Mitra, Ms. Riya Thomas, Advocates for R-7

ORDER

This matter was taken up on being mentioned by the parties. With the consent of the parties, the matter is adjourned to **27.02.2023**.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**